## TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART II, SECTION 3, SUB-SECTION (i) DATED THE ......

Ministry of Finance Department of Economic Affairs (Insurance Division)

## **NOTIFICATION**

New Delhi, the 19th April, 2000

S.O......(E).- In exercise of the powers conferred by Section 3 read with Section 4 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999), the Central Government hereby establishes, with immediate effect, the Insurance Regulatory and Development Authority, and appoints the following persons as Chairperson and Whole-time Members of the said Authority, namely:-

1. Shri N. Rangachary

2. Shri Haris Ansari

3. Shri H.O. Sonig

Chairperson

Whole-time Member

Whole-time Member

(Ajit M.Sharan)

Joint Secretary to Government of India

(F.No.8(27)/99-Ins.VI)